## NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

Co. Appeal No. 57/252/NCLT/AHM/2017

Coram:

Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL

Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.12.2017

Name of the Company:

Manoharlal Gard & Anr.

(Bajrang Nutrients Pvt Ltd)

V/s.

Registrar of Companies, Gwalior.

Section of the Companies Act:

Section 252 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

**SIGNATURE** 

1

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## **ORDER**

None present for Appellant. None present for ROC.

Letter of adjournment received from Appellant PCS.

List the matter on 24.01.2018.

MANORAMA KUMARI MEMBER JUDICIAL

Dated this the 18th day of December, 2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL